

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Regd Post

Commercial Complex (BDA),  
Indiranagar,  
Bangalore - 560 038

Dated the 07th Oct., 86.

Application No. 1246/86 (T)

To (WP 18302/83)

(1) Sri. V. S. Gunjal, 114, 8c Road, Bangalore. 56009.

(2) Secretary, Ministry of Communications Govt. of India,  
Sanchar Bhawan, New Delhi;

(3) General Manager, Telephones District Bangalore, Chambers  
Commerce Bld., K.R. Rd, Bangalore. 1.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 1246/86 (T)

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Please find enclosed herewith the copy of the Order/~~Interim Order~~  
passed by this Tribunal in the above said Application on 1.10.86.

Encl: As above.

SECTION OFFICER  
(Judicial)

(4) Sri. M. Vasudevarao, CGSC, High Court Building  
Bangalore. 1.

(5) Sh. K. Vaidyanathan,  
94, Indiranagar IV Stage, (Upstairs).  
Bangalore - 560016

**IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL ADDITIONAL BENCH,  
BANGALORE**

5150

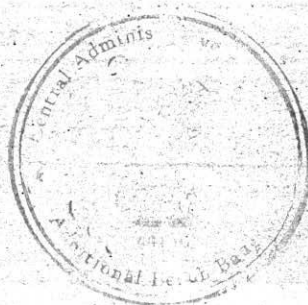
(contd)

A.N. 1246/86(T)

**Orders of Tribunal**

None present for the applicant.  
Shri M. Vasudeva Rao, Central  
Government Standing Counsel present  
for the respondents.

The applicant has not turned up  
either in person or through his  
counsel though the application was  
called thrice during the course  
of the day. In view of this the  
application is dismissed for  
default/nonprosecution.



521  
(L.H.A. Rego)  
Member(A)

801  
(Ch. Ramakrishna Rao)  
Member(J)

1.8.86 TRUE COPY X. 86.

*R. Chy*  
SECTION CLERK  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE